

Pending Applications for Import of Capital Goods

5476. SHRI N. K. SANGHI : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the number of applications for the import of capital goods pending disposal as on the 31st May, 1971, out of those submitted before March 1969 ; and

(b) the main reasons for the delay in disposal of these applications ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and (b). The required information is being collected and will be laid on the Table of the House in due course.

नागार्जो और सीमा सुरक्षा दल के बीच संघर्ष

5477. श्री मूल चन्द ढागा : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 22 जून, 1971 के कुछ समाचार पत्रों में "छिपे नागार्जो के साथ संघर्ष में सीमा सुरक्षा दल के आठ जवानों का मारा जाना" शीर्षक के अन्तर्गत छपे समाचार की ओर आकर्षित किया गया है ;

(ख) यदि हां, तो उक्त घटना के क्या कारण थे ; और

(ग) क्या इस घटना में विदेशी शक्तियों का हाथ था और यदि हां, तो इस प्रकार की घटनाओं की पुनरावृत्ति को हमेशा के लिए रोकने के लिए सरकार द्वारा क्या कार्यवाही किये जाने का विचार है ?

गृह मन्त्रालय में राज्य मन्त्री (श्री कृष्ण चन्द्र पन्त) : (क) से (ग). जी हां, श्रीमान् । हमें कथित घटना के होने के बारे में कोई सूचना नहीं है। नागालैंड सरकार ने एक प्रेस नोट में किसी ऐसी घटना के होने से इन्कार किया है।

Supply of models prepared by Taxidermists to U.S.S.R., U.S.A. France, Canada and England

5478. SHRI HARI SINGH : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Russia, America, France, Canada and England have asked for the supply of thousands of models and articles prepared by taxidermy experts; and

(b) if so, the steps taken by Government to supply those required articles and models ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) (a) No, Sir.

(b) Does not arise.

Permission to L. D. Cs. to Appear in L.D. Grade Examination of U.P.S.C.

5479. SHRI C. P. SHAILANI : Will the PRIME MINISTER be pleased to state :

(a) whether temporary, quasi-permanent and permanent L. D. Cs. of the Government of India are allowed to appear in the L. D. Grade Examination of the U. P. S. C. up to the age of 35 and if so, the reasons therefor;

(b) whether some of L. D. Cs. would have served the Government for 10-15 years before selection;

(c) if so, whether their pay, seniority for accommodation and other benefits of their long service are protected;

(d) whether such L. D. Cs. if selected by the U.P.S.C., retain their seniority for further promotions also; and

(e) if not, why other benefits are given to them and the reasons for allowing them to take U. P. S. C. examination up to the age of 35 years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) (a) to (c). The Second Pay Commission, while

considering the promotion prospects of L. D. C.s working in subordinate offices of the Central Government had *inter alia* recommended that they may be permitted to compete for appointment to L. D. Grade in the Secretariat by allowing them suitable age relaxation. The Government accepted the recommendation and L. D. C.s working in subordinate offices who have rendered at least 3 years service have been allowed age relaxation up to 35 years for appearing at the Clerks, Grade Examinations conducted by the Union Public Service Commission/Secretariat Training School for recruitment to L. D. Grade in the Secretariat from 1962 onwards.

Since these Lower Division Clerks can compete up to the age of 35 years, it is possible that some of them might have rendered 10-15 years of service. They do not suffer any financial loss because the last pay drawn by them in the subordinate offices is protected provided there is no break in their service. They are also entitled to Government accommodation on the basis of their dates of continuous employment under the Central Government.

They are, however, not entitled to count former service in subordinate offices towards seniority in L. D. Grade in the Secretariat. Their seniority is determined by the order of merit in which they are selected, persons appointed on the results of an earlier examination being senior to those appointed on the results of a subsequent examination.

Market for Rubberised Coir Floor-mat for Automobiles

5480. SHRI C. JANARDHANAN : Will the Minister of FOREIGN TRADE be pleased to state whether Government have considered the possibility of developing a world market for rubberised coir floor-mat for automobiles under regular contract with car manufacturers of foreign countries ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : The major automobile manufacturers have been contacted in this context, but they are not interested in a direct contract for the supply of coir car mats. The Government are, however, considering the possibility of developing a market for this commodity in West Europe.

Production of Rubber and its effect on Production of Auto Tyres and Tubes

5481. SHRI C. JANARDHANAN : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether in the last five years the production of rubber has registered an increase ; and

(b) how has the increased production, if any, affected (i) the production of auto tyres and tubes (ii) import of raw rubber and (iii) prices of raw rubber ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Yes, Sir.

(b) The increased production of rubber has led to (i) an increase in the production of auto tyres and tubes, (ii) discontinuance of the import of raw rubber since 1970-71, and (iii) price of raw rubber was fixed in September 1970 at Rs. 520/- R.M.A. Grade I per quintal nearest district Headquarters with suitable variations for other grades on the basis of recommendation of the Tariff Commission.

Espionage Activities in the Country

5482. SHRI K. C. PANDEY :
SHRI HUKAM CHAND KACHWAI :
SHRI JAGANNATHRAO JOSHI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Pakistani spies arrested in the States of Jammu and Kashmir, Uttar Pradesh, West Bengal, Punjab and Gujarat during the last four months ;

(b) the nature of documents and material seized ; and

(c) the steps taken to check the spying activities in Jammu and Kashmir area ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND J